GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4091
TO BE ANSWERED ON THE 20TH MARCH, 2018

PROCUREMENT OF PULSES AND OIL SEED CROPS

4091. SHRI JYOTIRADITYA M. SCINDIA:
SHRI GAURAV GOGOI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããè
be pleased to state:

(a) whether the Government is aware that most of the poor farmers in the country are selling pulses and oil seed crops in the markets at prices 25 percent less than the Minimum Support Price (MSP) announced by the Government;

(b) if so, the facts and details thereof and whether the Central and State Government agencies are not procuring the pulses and oil seed crops at the MSP fixed by the Government, if so, the details thereof and the reasons therefor;

(c) whether the farmers in the country are being cheated on the procurement front of pulses and oil seed crops by the Government agencies; and

(d) if so, the corrective steps proposed to be taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããÊã¾ã ½ãñâ Àã•¾ã ½ãâ¨ããè (SHRI PARSHOTTAM RUPALA)

(a) to (d): Under the Price Support System (PSS), as per the prescribed guidelines, Government agencies procure Oilseeds and Pulses of Fair Average Quality (FAQ) at Minimum Support Price (MSP) from farmers in consultation with the concerned State Government as and when market price of these produce fall below the MSP. Under this procurement mechanism, stocks are purchased by Cooperative Societies, Farmer Producer Organizations (FPO) and Farmer Producer Companies, directly from genuine farmers having relevant land record. Further, payments are made through Real Time Gross Settlement (RTGS)/National Electronic Fund Transfer (NEFT) and account payee cheque by the procuring agencies directly into farmers accounts.

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